

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.481 of 1996

Tuesday this the 30th day of April, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

S.Narayanan,  
S/o N.Shanmughan Pillay,  
residing at T.C.25/313,  
Government Press Road,Trivandrum. .... Applicant

(By Advocate Mr. M.R.Rajendran Nair)

Vs.

1. The Superintendent of Post Offices,  
Trivandrum South Division,  
Trivandrum.
2. The Superintendent of Post Offices,  
Trivandrum North Division, Trivandrum.
3. The Chief Post Master General,  
Kerala Circle, Trivandrum.
4. Smt. R.Resmi Sasikumar, T.C.4/1454,  
'Vaishak', Near Kavu, Kuravankonam, Trivandrum. 3 ...  
Respondents

(By Advocate Mr. Varghese P.Thomas, ACGSC)

The application having been heard on 30th April, 1996  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant complains that 4th respondent who is  
outside the zone of consideration has been selected in  
preference to him.

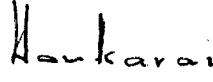
2. Learned standing counsel placed the files before  
us and submitted that applicant and 4th respondent figure  
at serial number 25 and 26 in the merit list and 4th  
respondent the 26th person was considered more meritorious.

3. We would only direct the Chief Post Master General (3rd respondent) to examine the proceedings relating to selection and ascertain whether anything out of the way has taken place. Till he examines the matter and takes a decision, appointments will not be made.

4. With the aforesaid directions, we dispose of the application. No costs.

Dated the 30th day of April, 1996.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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